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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO.859/2022

IN THE MATTER OF:

ABHISHT KUSUM GUPTA

..... APPLICANT

Versus

STATE OF UP & ORS.

..... RESPONDENT

I N D E X

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THROUGH

PLACE: NEW DELHI

DATED: 13.10.2024



**Bhanwar pal singh Jadon
Standing Counsel for the State of UP**

.....



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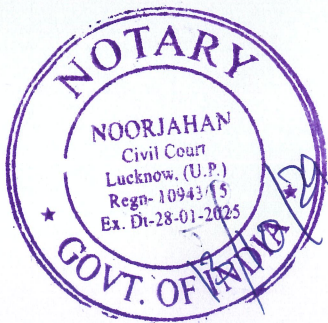
**AFFIDAVIT OF CHIEF SECRETARY ,STATE OF U.P. IN
COMPLIANCE OF THE ORDER DATED 11.07.2024 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

MOST RESPECTFULLY SHOWETH:

I, Manoj Kumar Singh aged about 59 years presently posted as Chief Secretary, Government of Uttar Pradesh do hereby solemnly affirm and state on oath as under:

1. That I in the abovementioned capacity fully and well conversant with the facts and circumstances of the case and competent to swear the present Affidavit.
2. That this Hon'ble NGT vides its order dated 11.07.2024 directed as under:

“...17. Learned Counsel for CPCB has also drawn the attention of the Tribunal to report “Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches” filed as annexure -1 along with the report of CPCB dated 09.07.2024 and has submitted that the said report contains the comprehensive plan for



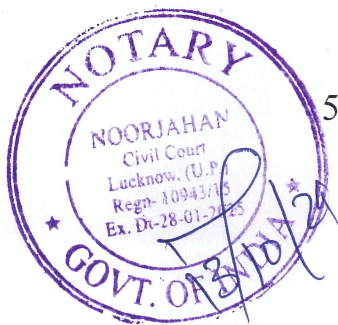
restoration of River Hindon and a copy of this report was also sent to the Chief Secretary of State of UP on 11.08.2023.

18. *Learned Counsel for State of UP though submitted that action taken by Chief Secretary in pursuance to that report is on record but he could not show any such material. Hence, we require the Chief Secretary State of UP to file report disclosing the action which has been taken/ proposed in pursuance to the report annexure 1 above and the timeline for completing the said action..."*

3. That it is pertinent to mention here that in pursuance to the directions passed by this Hon'ble NGT vide order dated 17.03.2023, the State of Uttar Pradesh has filed a report dated 06.12.2023.

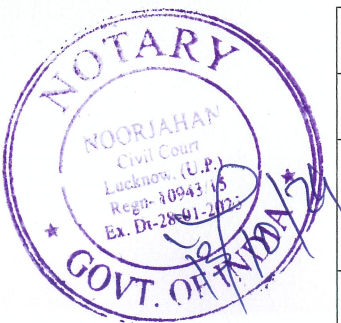
4. That on the receipt of the action plan prepared by Central Pollution Control Board (hereinafter referred as CPCB) titled "Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches", the Chief Secretary has issued directions for its implementation vide letter dated 06.11.2023. A copy of letter dated 06.11.2023 is annexed and marked as Annexure-1.

5. That Deponent has reviewed the status of implementation of the Action Plan prepared by CPCB titled "Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches" on 11th October, 2024 and issued appropriate instructions to the concerned departments for its effective and time bound implementation.



6. That pursuant to the instructions of the Deponent to ensure the compliance of the orders of Hon'ble Tribunal, around 470 MT of mixed solid and C&D waste which was dumped at various places along the Hindon River in GarhiChaukhandi has been lifted and sent to collection centres in sectors 25,64 & 72 by the Noida Authority. Noida Authority has further informed that after segregation this waste will be disposed as per the provisions of the Rules in the processing facilities and strict vigil will be kept to restrict any further illegal dumping in this area. The copy of the report of Noida Authority dated 13.10.2024 along with the photographs is annexed and marked as **Annexure-2**.
7. That the CPCB Plan also identifies that the solid waste is chocking various drains falling in the river Hindon and its tributaries and recommends for immediate actions to clear it. The urban Local Bodies have informed that the identified drains have been cleaned regularly by removing solid waste from them in their respective jurisdictions. The details of the drains cleaned are as follows:

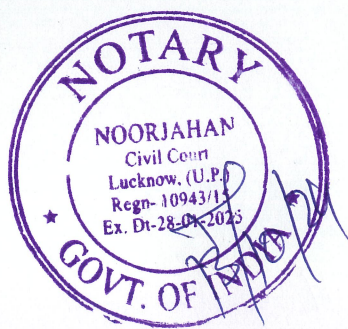
District	River	Drain
Saharanpur	Hindon	Nagdehi
	Dhamola	Numaesh Camp, Kamdhenu Complex
Muzaffarnagar	Hindon	Dhobi Ghat, Sabzi Mandi, Shamshanghat in Budhana Town
	Kali West	Niyazupurwa, Shamli Road, Khadarwala, Krishnapuri, SuzrooVillage (I&II), Nai Basti



District	River	Drain
		Khalapar, Mansoorpur
Meerut & Baghpat	Hindon	Sardhana Drain at Kalina Village
Ghaziabad & Hapur	Hindon	Karedha, Hindon Vihar Left, Hindon Vihar Right, Rahul Vihar

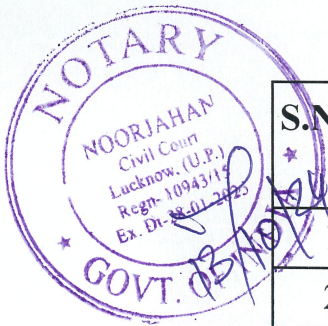
The compiled drain cleaning report provided by UPPCB ^{NOTARY} is ~~is~~ annexed and marked as Annexure-3.

8. That it is also worthwhile to submit here that Hindon is purely rain-fed river with a stretch of 400 km and flows through 07 districts of Uttar Pradesh namely Saharanpur, Muzaffarnagar, Shamli, Baghpat, Meerut, Ghaziabad, and Gautam Buddha Nagar. It joins the river Yamuna just outside Delhi. Major tributaries of Hindon are River Kali (West) (Pithlokar village, District Meerut) and River Krishni (Barnawa village in Baghpat district). Minor tributaries of Hindon are Pandhoi, Dhamola, Naagdev Rau, and Chacha Rau (Saharanpur district). Hindon has a catchment area of 7,083 sq. km which has a population of 19 million. The Irrigation and Water Resources Department has informed that the Environmental flow in the Hindon River may not be possible as it is not a perennial river. However, the flow of Hindon River may be restored through a long term strategy of rejuvenation of water bodies along it and extensive plantation in the catchment of the river.



9. That the plantation drive has been extensively carried out in the areas within 5 kilometres of the the Hindon River from 2021-2022 to 2023-2024. As per the information received from the Forest Department, 7,91,899 saplings have been planted during the period mentioned above within 5 kilometres of the the Hindon River. Moreover, the Forest and other Departments have carried out extensive plantations in the 7 Districts through which Hindon flows. As per information received from Forest Department, over 2.07 Crore seedlings have been planted from 2021-22 to 2024-25. A true copy of details of plantation mentioned above is annexed and marked as **Annexure-4**.

10. That the Government has taken up rejuvenation of ponds and wetlands in the District of Hindon River. As per the information received from the Rural Development Department, a total of 935 Amrit Sarovars (Ponds) have been rejuvenated in the 7 Districts through which Hindon flows. The district- wise details are as follows:

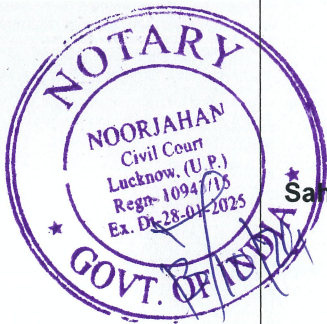


S.No.	District	Total Number Of Amrit Sarovar (Ponds) Rejuvenated
1	Saharanpur	217
2	Muzaffarnagar	207
3	Shamli	95
4	Meerut	152
5	Baghpat	123
6	Ghaziabad	100
7	Gautam buddha nagar	41
Total		935

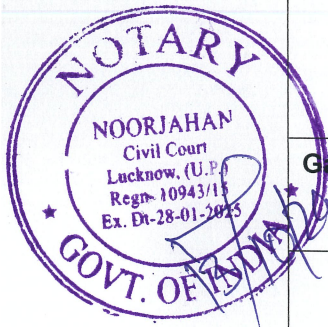
11. That it is also significant to mention here that as per the latest information provided by the Uttar Pradesh Jal Nigam, GoUP, total sewage generation in Hindon river basin is 943.63 MLD. For the treatment of sewage, 19 STPs with a total treatment capacity of 921 MLD are installed. To bridge this gap of 155.68 MLD (as described in the table below); 07 STPs of capacity 221 MLD are planned and 01 STP of 32.5 MLD at Muzaffarnagar which is now under trial run will create total capacity of 1174.5 MLD by March, 2027. Hence, in this way, the gap between sewage generation and sewage treatment shall be accordingly met out within the stipulated timeline.

Sewage Generation, Gap and Proposed Action

District	Sewage Generation (MLD)	STP Installed		Gap (MLD)	STP Under Construction/ Under Tendering/Proposed	Timeline
		Number	Installed Capacity (MLD)			
Saharanpur	137.89	01	38	99.89	1. Saharanpur STP (135 MLD) 2. Deoband STP (20 MLD)	1. March, 2027 2. DPR approved by NMCG. Bidding is under progress
Ghaziabad	480	10	531.5	-	-	-
Baghpat	0.10	0	0	0.10	-	-



District	Sewage Generation (MLD)	STP Installed		Gap (MLD)	STP Under Construction/ Under Tendering/Proposed	Timeline
		Number	Installed Capacity (MLD)			
Meerut (Sardhana)	10	0	0	10	-	Instructions issued for appropriate treatment method of Sardhana Drain.
Shamli	33.50	0	0	33.50	1. Shamli STP (40 MLD) 2. Babri STP (05 MLD) 3. Banat STP (05 MLD) 4. Thana Bhawan STP (10 MLD)	DOT Mode. Contract Agreements signed on 07.10.2024
GautamBudh Nagar	171	05	287	0	-	-
Muzaffarnagar	111.14 including 34.45 MLD industrial discharge	03	64.5	12.19	1 (32.5 MLD)	Under trial run
Total	943.63	19	921	155.68	07 STP (247.5 MLD)	-

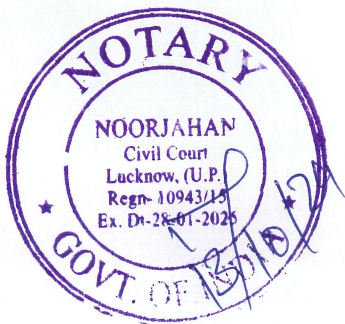


12. That with reference to the above table, it is stated that works related to laying of sewer-line and household connections are still in progress, therefore the full designed capacity of STPs have not been fully utilized. Moreover, after establishment of household connections, the discharge reaching to STPs would be minimized as presently it is mixed with storm water/ grey water in the drains also.

13. That the Deponent has made detailed submissions before the Hon'ble Tribunal in O.A. No. 606 of 2018, Municipal Solid Waste Management Rules, 2016 and in O.A. No. 593/2017, Paryavaran Suraksha Samiti and Anr. regarding the paradigm shift in the approach to the sewage management. The State is now focussing on restricting the mixing of sewage with drains and to ensure its flow through a closed sewage network. The submissions made therein are reproduced below:

"

6. *The present liquid waste management systems lacks scientific approach of sewer network and household connectivity with the sewer line and are rather designed to treat sewage discharged in drains under Interception and Diversion of drains approach where the storm and industrial waste water also gets mixed with the sewage making the existing capacities for the treatment inadequate, resulting in to discharge of untreated sewage in the surface water through drains. The sewage treatment projects, majorly funded by Government of India under various schemes like AMRUT & Namami Gange, presently do not focus on construction of sewer lines and household connections as*



integrated projects. Moreover, challenges exist with respect to the affordability of the beneficiary contributions for household connections. It is further submitted that for smaller towns where sewage generation is not much, the approach for sewage management that relies upon septic tank & soak pit along with Faecal Sludge and Septage Management Plant has been proved as a better option.

7. That in view of the submissions made as stated above, the deponent has issued following directions dated 08.09.2024 to the Principal Secretary, Urban Development, Government of Uttar Pradesh:

a) The following works related to sewerage must be taken up under priority from the funds available under AMRUT Scheme and State Sector:

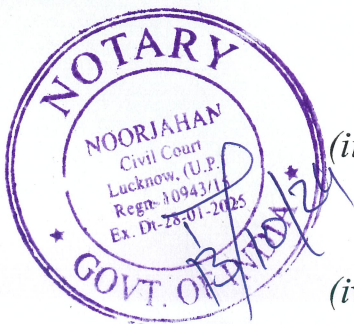
(i) The works related to house connections must be completed in the areas where sewer lines have been laid down.

(ii) The works related to laying of sewer line and house connections in the areas where STP has been completed and the sewage is not received to the full capacity of the STP or partially received in the STP.

(iii) Laying of sewer lines and joining it with trunk sewer for conveying the sewage to STP in unsewered areas.

(iv) The laying of sewer lines and house connections to be taken by on priority by Urban Local Bodies where STPs have been constructed.

b) All the Urban Local Bodies issue notices to all households and establishment which are discharging their sewage directly into



the drains for ensuring time bound household connections or construction of septic tank and soak pit. It has also been suggested that Balram Model Toilet may be constructed where adequate space is not available in any household for toilet construction. These schemes be funded under the individual household toilet schemes.

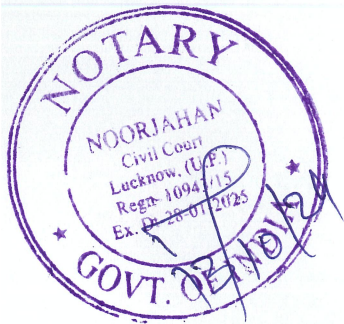
c) The other works under AMRUT and State Sector schemes will be taken up only after completion of above works.

A true copy of the direction issued by deponent dated 08.09.2024 is annexed and marked as ANNEXURE A-3.

...."

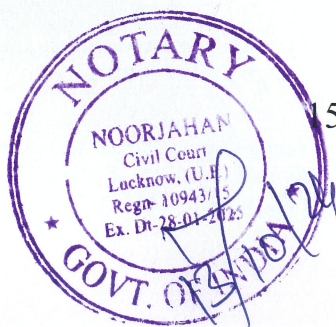
14. That as per the information provided by Uttar Pradesh Pollution Control Board (UPPCB), it is submitted here that, there are total **366** industries identified in Hindon river basin. Out of 366 industries, 08 units have been dismantled. Out of rest 358 operational units, 30 units are Zero Liquid Discharge based industries (ZLD). Total effluent generation from industries is 70,818.9 KLD, whereas, total installed treatment capacity of effluent treatment plants established for the industries is 71,182.9 KLD. District-wise status of effluent generation and treatment capacities of industries is tabulated below:

S. No.	District	No. of Industries	Dry Process/ ZLD Industries	Effluent generation (in KLD)	Installed Treatment Capacity (in KLD)
1	Saharanpur	47	2	17,104	17,104
2	Ghaziabad	219	6	13,542.9	13,542.9
3	Baghpat	1	0	1,000	1,000



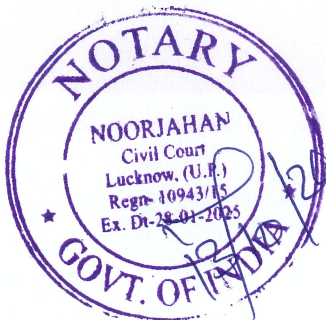
S. No.	District	No. of Industries	Dry Process/ ZLD Industries	Effluent generation (in KLD)	Installed Treatment Capacity (in KLD)
4	Meerut	5	2	2,810	2,810
5	Shamli	6	3	3,480	3,480
6	GautamBudh Nagar	24	1	3,836	4,200
7	Muzaffarnagar	56	16	29,046	29,046
Total		358	30	70,818.9	71,182.9

It is further submitted that out of 358 operational units, 235 units are found compliant and 123 units found non-compliant. Out of 123 defaulter units, Show Cause Notices have been issued against 93 units. Closure orders have been issued against 30 units under the Water Act, 1974 and environmental compensation of Rs. 156.26 lakhs have also been imposed. Further, prosecution has been instituted against 81 defaulting units in Ghaziabad, Muzaffarnagar, Saharanpur, Gautam Buddha Nagar Districts and 14 ULBs and Authority, before the Court of Special Judicial Magistrate 1st Class, (Air/Water Pollution) Lucknow.



5. That the concerned Urban Local Bodies (ULBs) have cleared the Garbage from drains during the pre monsoon period in the current year. Instructions have again be given to Concerned ULBs to revisit the locations identified by CPCB in its report titled "Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches," to ascertain if, anygarbage still exists, accordingly action shall be taken to remove the garbage immediately.

16. That with regards to the removal of encroachments in the Hindon River, the concerned District Administration have been instructed to prepare inventory of the encroachments by constituting a joint team of the officers of Irrigation, Revenue and Police departments and remove them following due procedure laid down under the law.
17. That the deponent will ensure that the effective implementation of the Action Plan will be periodically reviewed through the Field Monitoring Committees headed by concerned District Magistrate.
18. That I have gone through the contents of the affidavit and the contents of the same are true and correct as per my knowledge based on record and legal knowledge.
19. That the Annexures annexed to the present affidavit are correct and true to my knowledge and belief on the basis of the records.
20. That in pursuance to the directions passed by this Hon'ble NGT an affidavit is submitted before this Hon'ble NGT for perusal and kind consideration.



Manoj
DEPONENT

VERIFICATION:

I the above named deponent do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

Verified at Lucknow on this 13th day of October, 2024

Manoj
DEPONENT

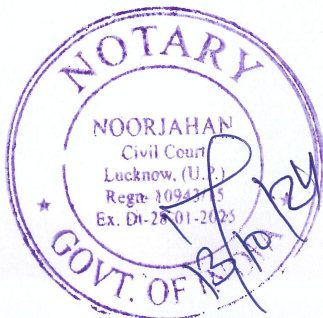
Sworn and Verified
before me.

[Signature]
13/10/20

NOORJAHAN
Advocate & Notary
Civil Court, Lucknow
Registration No. 10942/19

I know & identify the deponent / Executid
who has signed / put his T.I. before me.

[Signature]
Adv.
S. Iqbal Advocate
Reg. No 6043/1999
Adv. 269



1/421739/2023

संख्या-भा0स0-200/81-7-2023

प्रेषक,

दुर्गा शंकर मिश्र,
मुख्य सचिव,
उ0प्र0 शासन।

सेवा में,

- 1- अपर मुख्य सचिव/प्रमुख सचिव,
नगर विकास/सूक्ष्म लघु, मध्यम उद्यम एवं निर्यात प्रोत्साहन/
अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/
सिंचाई एवं जल संसाधन विभाग, उ0प्र0 शासन।
- 2- प्रबन्ध निदेशक,
उ0प्र0 जल निगम (नगरीय/ग्रामीण),
लखनऊ।
- 3- सदस्य सचिव,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

पर्यावरण, वन एवं जलवायु परिवर्तन अनु-7

लखनऊ : दिनांक : 06 नवम्बर, 2023

विषय- केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार "Pollution Sources Mapping of River Hindon & its Tributaries and Restoration Plan for Polluted Stretches", के प्रभावी क्रियान्वयन के संबंध में।

महोदय,

उपर्युक्त विषयक अध्यक्ष, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली अर्द्धशासकीय पत्र संख्या-PJ-14099/36/2022-WQM-II-HO-CPCB-HO3442, दिनांक 11.08.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रदूषणकारी स्रोतों की मॉनिटरिंग एवं इन्वेन्ट्री के डाटा के आधार पर "Pollution Sources Mapping of River Hindon & its Tributaries and Restoration Plan for Polluted Stretches", शीर्षक पर तैयार रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉटस्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉटस्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन का अनुरोध किया गया है।

2. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 Abhisht Kusum Gupta Vs State of Uttar Pradesh & Ors. में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय ज्ञाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है, जिसके द्वारा दिनांक 26.07.2023 एवं दिनांक 28.08.2023 को समीक्षा बैठकें की जा चुकी है। उक्त के अतिरिक्त कार्यालय ज्ञाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति ज्ञात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है, जिनके द्वारा लगातार मॉनिटरिंग रिपोर्ट उपलब्ध करायी जा रही हैं।

3. अतः केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रदूषणकारी स्रोतों की मॉनिटरिंग एवं इन्वेन्ट्री के डाटा के आधार पर तैयार "Pollution Sources Mapping of River Hindon & its Tributaries and Restoration Plan for Polluted Stretches" शीर्षक रिपोर्ट की प्रति प्रेषित करते हुए मुझे यह कहने

का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा सुझाये गये एक्शन प्लान का प्रभावी अनुपालन सुनिश्चित कराया जाय तथा विशेष रूप से प्राथमिकता पर एक्शन हेतु चिन्हित किये गये 17 हॉटस्पॉट के संबंध में तत्काल कार्यवाही हेतु अपने विभाग के संबंधित अधिकारी/कार्मिक, जो कि फील्ड मॉनिटरिंग दलों में सदस्य नामित हैं, को अपने स्तर से निर्देशित करना सुनिश्चित करें। आगामी राज्य स्तरीय बैठक में अन्य बिन्दुओं के साथ – साथ केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा सुझाये गये एक्शन प्लान के संबंध में कृत कार्यवाही की भी समीक्षा की जायेगी।

4. उपरोक्त जारी निर्देशों का कड़ाई से अनुपालन सुनिश्चित कराते हुए कृत कार्यवाही की आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को क्रमशः ई-मेल soenvups@rediffmail.com, ms@uppcb.in पर मासिक रूप से उपलब्ध कराया जाना सुनिश्चित करें।

संलग्नक-यथोक्त।
(ई-मेल से प्रेषित)

भवदीय,

Signed by दुर्गा शंकर
मिश्र

Date: 04-11-2023 09:26:10

Reason: Approved

(दुर्गा शंकर मिश्र)
मुख्य सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :

- 1- जिलाधिकारी, गाजियाबाद, मेरठ, गौतमबुद्धनगर, बुलन्दशहर, बागपत, हापुड़, शामली, मुजफ्फरनगर।
- 2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि संबंधित विभागों से समन्वय स्थापित करते हुए कृत कार्यवाही की समेकित आख्या शासन को समयबद्ध रूप से उपलब्ध कराया जाना सुनिश्चित करें।

आज्ञा से,

(मनोज सिंह)
अपर मुख्य सचिव।

नवीन ओखला औद्योगिक विकास प्राधिकरण

1891

नौएडा प्राधिकरण द्वारा गढ़ी चौखंडी के डूब क्षेत्र गढ़ मरघट में 66 डंपरो से लगभग 470 टन निर्माण एवं विध्वंस अपशिष्ट उठाया गया। जिसको नौएडा प्राधिकरण द्वारा स्थापित कलेक्शन पॉईंट सैक्टर 25, सैक्टर 64 और सैक्टर 72 पर भेजा गया। प्राप्त किया गया अपशिष्ट, ठोस/निर्माण एवं विध्वंस अपशिष्ट 50-50 प्रतिशत की मात्रा में मिश्रित पाया गया। इस अपशिष्ट को पृथक्करण के उपरान्त नौएडा प्राधिकरण के सैक्टर 80 में स्थित निर्माण एवं विध्वंस अपशिष्ट प्रसंस्करण केन्द्र में प्रसंस्करण के लिए भेजा जाएगा।

इसके अतिरिक्त गढ़ी चौखंडी के डूब क्षेत्र गढ़ मरघट की साईट को समतल कर दिया गया है और नौएडा प्राधिकरण द्वारा चेतावनी बोर्ड भी लगा दिया गया है। भविष्य में ठोस/निर्माण एवं विध्वंस अपशिष्ट को रोकने तथा उचित कार्यवाही करने के हेतु श्री जगपाल सिंह,स्वास्थ्य निरीक्षक को नियुक्त किया गया है।

1892 Before



After



1893
Before



After



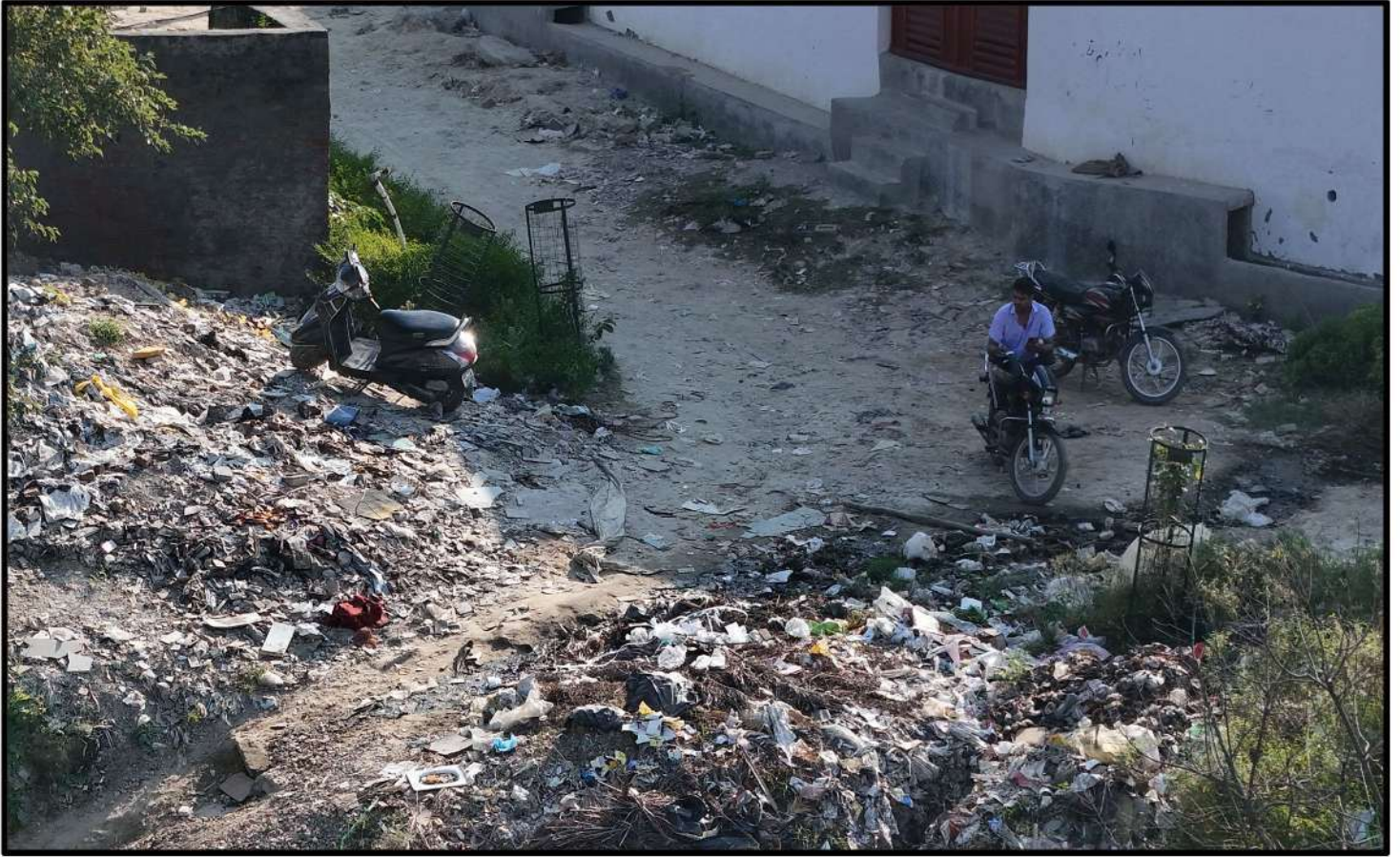
1894 Before



After



1895
Before



After



1896 Before



After



1897
Before



After



1898 Before



After



1899
Before



After



Compliance Status in the matter of Abhist Kusum Gupta vs State of UP and Ors.

Compliance on Pollution Sources mapping of River Hindon and its tributaries and Restoration plan for polluted stretches

Saharanpur District

Sl. N o.	River	Tributary/Drains/C anal	Action Points	Concerning Agency	Action Taken/ Remarks	Timelin e
1.	Hindon	Nagdehi drain (~ 56 km)	• Removal of solid waste.	ULB	• The cleaning of drains is done by Nagar Nigam Saharanpur. The photographs of which are attached below:	
2.	Dhamola	Numaesh camp drain (~ 26 km)	• Removal of solid waste.	ULB		
3.	Dhamola	Kamdhenu complex drain (~ 26 km)	• Removal of solid waste.	ULB		

Cleaning of identified drains for removal of silt and solid waste

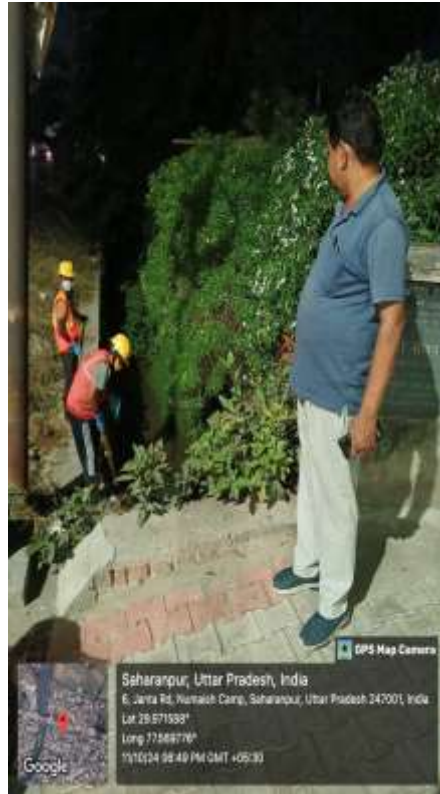
Nagdehi drain





Numaesh camp drain





Kamdhenu complex drain





Muzaffarnagar District

S. No.	River	Tributary/ Drains/ Canal	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
1.	Hindon	Dhobi Ghat drain-Budhana town (Untapped) 188.1 Kms	• Removal of solid waste.	ULB	Cleaning of drains traversing through ULB jurisdiction is being done regularly for removal of solid waste and maintaining uninterrupted flow. The photographs of which are attached below:	Quarterly
2.	Hindon	Sabzi Mandi drain-Budhana town (Untapped) 188.2 Kms	• Removal of solid waste.	ULB		
3.	Hindon	ShamshanGhat drain-Budhana town (Untapped) 188.4 Kms	• Removal of solid waste.	ULB		

S. No.	River/Drain	Tributary/ Drains/ Canal	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
1.	Kali-West	Niyazupura drain(Untapped) 56.5 Kms	• Removal of solid waste.	ULB	Cleaning of drains traversing through ULB jurisdiction is being done regularly for removal of solid waste and maintaining uninterrupted flow. The photographs of which are attached below:	Quarterly
2.	Kali-West	Shamli Road drain(Untapped) 57.6 Kms	• Removal of solid waste.	ULB		
3.	Kali-West	Khadarwala drain(Tapped with overflow) 57.8 Kms	• Removal of solid waste.	ULB		
4.	Kali-West	Krishnapuri drain(Tapped with overflow) 57.9 Kms	• Removal of solid waste.	ULB		
5.	Kali-West	Suzroo village drain (Suzroo village drain + Nai-BastiKhalapar drain + treated sewage of 32.5 MLD STP) (Untapped) 60.3 Kms	• Removal of solid waste.	ULB		
6.	Suzroo village drain	Suzroo village drain(2nd order & untapped)	• Removal of solid waste.	ULB		

	(Suzroo village drain + Nai-BastiKhalapar drain + treated sewage of 32.5 MLD STP) (Untapped)	NaiBastiKhalapar drain (2nd order & untapped)				
7.	Kali-West	Mansoorpur drain (Untapped) 75.5 Kms	<ul style="list-style-type: none"> Removal of solid waste. 	ULB		

Cleaning of identified drains for removal of silt and solid waste

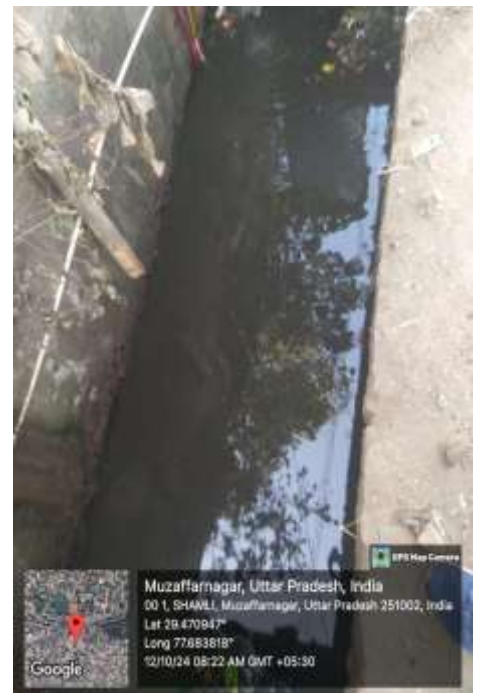
SHAMLI DRAIN



BEFORE CLEANING



DURING CLEANING



AFTER CLEANING

Krishnpuri+Khadarwala Drain



BEFORE CLEANING

DURING CLEANING

AFTER CLEANING

NAI BASTI KHALARPUR DRAIN



BEFORE CLEANING

DURING CLEANING

AFTER CLEANING

SUJROO DRAIN



BEFORE CLEANING



DURING CLEANING



AFTER CLEANING

Mansoorpur drain



Before cleaning



After Cleaning

NYAJIPURA DRAIN



BEFORE CLEANING

DURING CLEANING

AFTER CLEANING

Mansoorpur drain



Before cleaning

After Cleaning

Shamshan Ghat Drain



Before cleaning



After Cleaning

Sabzi Mandi Drain



Before cleaning



After Cleaning

Dhobi Ghat Drain



Before cleaning



After Cleaning

NOTE : Apart from cleaning of domestic drains, Directions for regular cleaning of industrial drains is also issued to the industries falling in catchment of drain. Regular cleaning/ deep silt removal of industrial drain is being carried out by industries. Photographs are as below :-

Dhandera Drain/ Bejraipur Drain



1911

During and After Cleaning

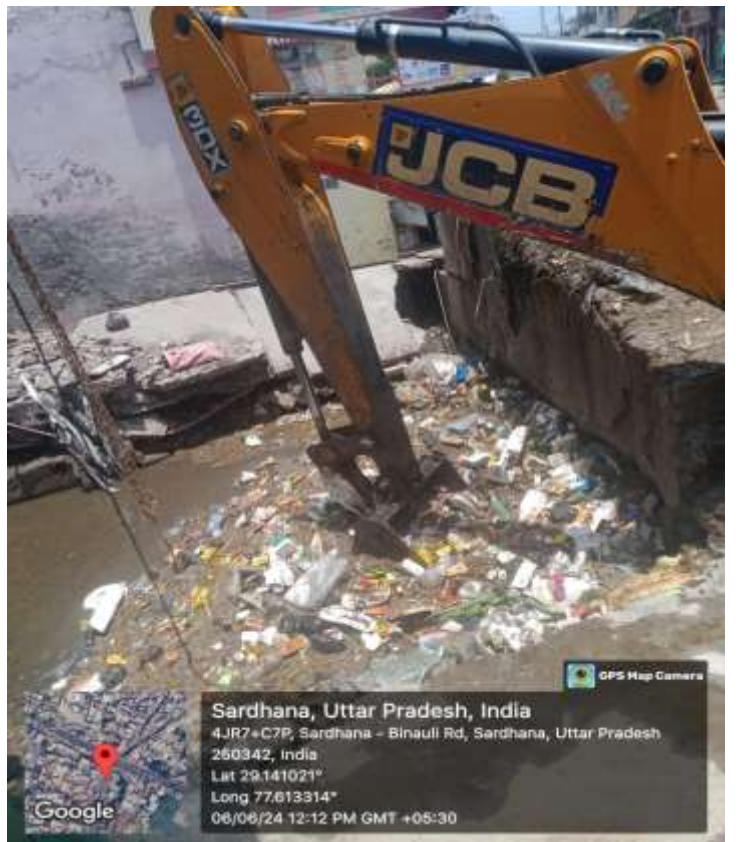


Meerut & Baghpat District

Sl. No.	River	Tributary /Drains/Canal	Action Points	Concerning Agency	Action Taken/ Action Proposed	Timeline
1.	Hindon	Sardhana drain at Kalina village (Meerut) (~230.63 km)	<ul style="list-style-type: none"> Solid waste should be removed from the drain. 	ULB/ irrigation department	<ul style="list-style-type: none"> The Nagar Palika Parishad, Sardhana, gets the drains cleaned in the areas falling under the municipal limits. Apart from this, the cleaning of drains beyond the municipal limits is done by the irrigation department. Currently, the cleaning of drains has been done by the municipality on 6.6.2024, 8.6.2024, 9.6.2024, 13.7. 2024, 24.8.2024. The photographs of which are attached below: Silt clearance of the drain is proposed once in three years (Discharge Q>5 to 15 cumec) as per norms in upid, these norms are for rain/canal water flowing in the drain. If the other polluted water/ effluent is being dumped into the drain by some factory etc and due to that frequent clearance of drain required then this cost is not borne by upid but it will be borne by the concerned department, polluting the drain water. Silt clearance of sardhna drain has been done in financial year 2023-24 from km. 0.00 to km 20.800 and the cost was approximately 42.00 lakh. 	-

Cleaning of Sardhana drains for removal of solid waste





Ghaziabad & Hapur District

Sl. No.	River	Tributary/Drains/Canal	Action Points	Concerning Agency	Action Taken/ Action Proposed	Timeli ne
1	Hindon	Jawli drain (First Order) Untapped (Approx. 300.13 km)	• Removal of Solid waste	ULB	• Cleaning of drains traversing through ULB jurisdiction is being done regularly for removal of solid waste and maintaining uninterrupted flow. The photographs of which are attached below:	-
2	Hindon	Raj Nagar extension drain (First Order) Untapped (Approx. 307.09 km)	• Removal of Solid waste.	ULB		
3	Hindon	Karedha Drain (First Order) Untapped (Approx. 309.44 km)	• Removal of Solid waste	ULB		
4	Hindon	Hindon Vihar Left (First Order) Untapped (Approx. 310.73 km)	• Removal of Solid waste	ULB		
5	Hindon	Hindon Vihar Right (First Order) Untapped (Approx. 310.73 km)				
6	Hindon	Rahul Vihar Drain (First Order) Untapped (Approx. 317.24 km)	• Removal of Solid waste.	ULB		
7	Dasna Drain (First Order)	Bhoorgarhi - Kalugarhi Drain (Second Order) Untapped Kalugarhi drain joins Bhoorgarhidrain and forms Dasna drain	• Removal of Solid waste •	ULB		
8	Dasna Drain (First Order)	B.S. Road Drain (Second Order) Untapped	• Removal of Solid waste.	ULB		

Sl. No.	River	Tributary/Drains/Canal	Action Points	Concerning Agency	Action Taken/ Action Proposed	Timeli ne
1	Shahdara drain (First Order of River Yamuna)	Sahibabad Drain (Second Order of River Yamuna) Tapped	• Removal of Solid waste.	ULB	Cleaning of drains traversing through ULB jurisdiction is being done regularly for removal of solid waste and maintaining uninterrupted flow. The photographs of which are attached below:	-
2	Shahdara drain (First Order of River Yamuna)	Indirapuri Drain (Second Order of River Yamuna) Untapped	• Removal of Solid waste.	ULB		
3	Shahdara drain (First Order of River Yamuna)	Banthala drain (Third Order of River Yamuna) Untapped	• Removal of Solid waste.	ULB		

	Order of River Yamuna)	River Yamuna) Untapped Location near receiving Industrial effluent	waste.		
4	Shahdara drain (First Order of River Yamuna)	Banthala drain (Third Order of River Yamuna) Untapped Location before confluence with Indirapuri drain		ULB	

Cleaning of identified drains for removal of silt and solid waste

Karedha Drain



Hindon Vihar Left

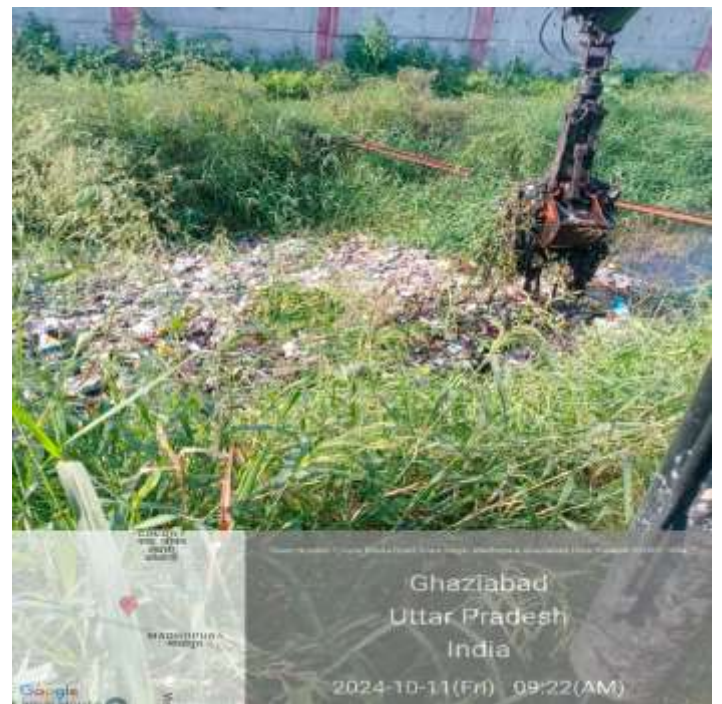


Hindon Vihar Right



Rahul Vihar Drain





वन विभाग द्वारा हिण्डन नदी एवं उसकी सहायक नदियों के किनारे
(0 से 05 कि०मी० के अन्तर्गत) वर्ष 2021-22 से 2023-24 में कराये
गये वृक्षारोपण का विवरण

प्रभाग	2021-22	2022-23	2023-24	कुल योग
गाजियाबाद	3100	3400	59200	65700
गौतमबुद्धनगर	20000	0	0	20000
बागपत	162900	137550	121991	422441
मेरठ	16500	21658	10700	48858
हापुड	11000	15400	0	26400
मेरठ वृत्त का योग	213500	178008	191891	583399
मुजफ्फरनगर	0	20000	0	20000
शामली	0	48200	0	48200
सहारनपुर	50300	58800	31200	140300
सहारनपुर वृत्त योग	50300	127000	31200	208500
मेरठ जोन का योग	263800	305008	223091	791899

1919

विगत वर्षों में वन विभाग एवं अन्य कार्यदायी विभागों द्वारा जनपद में कराये गये वृक्षारोपण की प्रगति

क्र० सं०	जनपद का नाम	2024-25			2023-24			2022-23			2021-22		
		वन विभाग	अन्य विभाग	योग	वन विभाग	अन्य विभाग	योग	वन विभाग	अन्य विभाग	योग	वन विभाग	अन्य विभाग	योग
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	मेरठ	378388	3120400	3498788	273318	2555319	2828637	594830	2506779	3101609	764332	2433826	3198158
2	बागपत	204850	1405948	1610798	205700	1174798	1380498	291000	1176710	1467710	250000	1104297	1354297
3	हापुड	100582	1128172	1228754	109300	1055967	1165267	154279	1067668	1221947	289825	976583	1266408
4	बुलन्दशहर	374236	4123871	4498107	461258	3594132	4055390	965734	3346489	4312223	1093674	2926224	4019898
5	गाजियाबाद	126283	1153729	1280012	163493	1165231	1328724	264787	926897	1191684	176000	951585	1127585
6	गौतमबुद्धनगर	187859	1020427	1208286	182325	1429377	1611702	392787	1109668	1502455	331100	778855	1109955
	योग मेरठ वृत्त मेरठ	1372198	11952547	13324745	1395394	10974824	12370218	2663417	10134211	12797628	2904931	9171370	12076301
7	मुजफ्फरनगर	656800	2825487	3482287	256000	2728831	2984831	311300	1861636	2172936	548100	2473477	3021577
8	सहारनपुर	108516	3655646	3764162	172550	3375114	3547664	128500	2387500	2516000	232400	3069325	3301725
9	शामली	228815	1340857	1569672	235100	1169995	1405095	202400	829200	1031600	240500	1068645	1309145
10	शिवालिक	766732	0	766732	931478	0	931478	764000	0	764000	1086455	0	1086455
	योग सहारनपुर वृत्त	1760863	7821990	9582853	1595128	7273940	8869068	1406200	5078336	6484536	2107455	6611447	8718902
	योग	3133061	19774537	22907598	2990522	18248764	21239286	4069617	15212547	19282164	5012386	15782817	20795203